

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 90* TO BE ANSWERED ON: 03.12.2024

Consumption of Chemical Fertilizers in Punjab

90* SHRI SATNAM SINGH SANDHU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the consumption of chemical fertilizers by the State of Punjab is twice the national average;
- (b) if so, the details of steps taken by Government to help Punjab revive organic fertility in its soil; and
- (c) the details of steps taken to promote organic fertilisers in the country?

ANSWER

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 90* FOR 03.12.2024 REGARDING “CONSUMPTION OF CHEMICAL FERTILISERS IN PUNJAB” TABLED BY SHRI SATNAM SINGH SANDHU.

(a): Under the PARAMPARAGAT KRISHI VIKAS YOJANA (PKVY), total funds of Rs 26.75 Cr have been released to State of Punjab since 2015-16. Total area covered under organic farming is 6,981 ha and 6,676 farmers have been benefited under PKVY in the State of Punjab

The total nutrient per hectare consumption of Punjab and that of All India for last 3 years is as follows:

(Unit: kg/hectare)

STATES/YEARS	2021-22	2022-23	2023-24
Punjab	251.36	238.76	247.61
All India	135.96	136.17	139.81

(b) & (c): The Cabinet Committee on Economic Affairs (CCEA), on June 28, 2023, approved the “PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM).” This initiative aims to support the mass movement initiated by States and Union Territories (UTs) to preserve the health of Mother Earth through the promotion of sustainable and balanced fertilizer use, adoption of alternative fertilizers, promotion of organic farming, and implementation of resource conservation technologies. All States/UTs are covered under the PM-PRANAM scheme. Under the PM-PRANAM scheme, provisions to provide incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) in a given financial year, compared to the average consumption over the previous three years, equivalent to 50% of the fertilizer subsidy saved.

Moreover, the Government has approved the Market Development Assistance (MDA) @ Rs. 1500/MT to promote organic fertilizers, viz., FOM/LFOM/PROM produced at plants under GOBARdhan initiative covering different Biogas/CBG support schemes/programmes of stakeholder Ministries/Departments such as Sustainable Alternative Towards Affordable Transportation (SATAT) scheme of MoPNG, ‘Waste to Energy’ programme of MNRE, Swachh Bharat Mission (Rural) of DDWS, etc. with total outlay of Rs. 1451.84 Crore (FY 2023-24 to 2025-26), which includes a corpus of Rs. 360 Crore for research gap funding, etc. Under MDA scheme, the total sales of FOM/LFOM/PROM by CBG operator & FMCs as on 29.11.2024 is 2,28,623.90 Metric Tonnes, against which Rs. 12.73 Crores of subsidy has been released. In respect of Punjab, the total sales of FOM/LFOM/PROM by CBG operator & FMCs as on 29.11.2024 is 76,167 Metric Tonnes, against which Rs. 6.82 Crores of subsidy has been released.

Further, Government is promoting organic farming on priority in the country for improving soil health and water retention through PARAMPARAGAT KRISHI VIKAS YOJANA (PKVY) in all the States/UTs (including Punjab) other-than North Eastern Region. The scheme stresses on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. Training and capacity building are integral parts of the scheme. Under PKVY, assistance of Rs. 31,500 per ha for a period of 3 years is provided for promotion of organic farming to cover different components like training & capacity building, data management, Participatory Guarantee System- India Certification, value addition, marketing and publicity. Out of this, the assistance of Rs. 15,000 per ha for a period of 3 years is provided to farmers through Direct Benefit Transfer for on – farm /off – farm organic inputs.
